

GENERAL EXEMPTION NO. 95

Effective rates of duty on specified goods of various Chapters originating in and exported from Thailand.

[Notfn. No.85/04-Cus., dt. 31.8.2004 as amended by 79/05, 86/06, 131/06,115/11, 38/12, 95/12, 67/16]

In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act, 1962 (52 of 1962), the Central Government, being satisfied that it is necessary in the public interest so to do, hereby exempts goods of the description as specified in column (3) of the Table below and falling under the sub-heading or tariff item of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975), as specified in the corresponding entry in column (2) of the said Table, when imported into India from Thailand, from the whole of the duty of customs leviable thereon which is specified in the said First Schedule subject to the condition that the importer proves to the satisfaction of the Deputy Commissioner of Customs or Assistant Commissioner of Customs, as the case may be, that the goods in respect of which the exemption under this notification is claimed are of the origin of Thailand, in accordance with provisions of Interim Rules of Origin, published with the notification of the Government of India in the Ministry of Finance (Department of Revenue), No. 101/2004-Customs (N.T.), dated the 31st August, 2004.

2. This notification shall come into force with effect from the 1st day of September, 2006.

TABLE

| S. No. | Sub-heading or tariff item | Description of goods | Rate |
|--------|----------------------------|---|------|
| (1) | (2) | (3) | (4) |
| 1. | 0804 50 | Fresh mangosteens, mangoes | - |
| 2. | 0806 10 00 | Fresh grapes | - |
| 3. | 0808 10 00 | Apples | - |
| 4. | 0810 60 00 | Durians | - |
| 5. | 0810 90 | Fresh rambutans, longans, pomegranates | - |
| 6. | 1001 11 and 1001 19 | Durum wheat | - |
| 7. | 1001 901 and 1001 99 | All goods | - |
| 8. | 1604 11 00 | Salmon | - |
| 9. | 1604 13 | Sardines, sardinella and brisling or sprats | - |
| 10. | 1604 15 00 | Mackerel | - |
| 11. | 1605 10 00 | Crab | - |
| 12. | 2501 00 | Salt (including table salt and denatured salt) and pure sodium chloride, whether or not in aqueous solution or containing added anti-caking or free flowing agents; Sea water | - |

| (1) | (2) | (3) | (4) |
|------|------------|--|-----|
| 13. | 2610 00 | Chromium ores and concentrates | - |
| 14. | 2811 19 | All goods | - |
| 15. | 2818 20 | Aluminium oxide, other than artificial corundum | - |
| 16. | 2818 30 00 | Aluminium hydroxide | - |
| 17. | 2917 39 | All goods | - |
| 18. | 3906 90 | All goods | - |
| 19. | 3907 10 00 | Polyacetals | - |
| 20. | 3907 30 | Epoxide resins | - |
| 21. | 3907 40 00 | Polycarbonates | - |
| 22. | 3907 99 | All goods | - |
| 22A. | 3907 70 00 | All goods | - |
| 23. | 3908 10 | Polyamide-6,-11,-12,-6,6,-6,9,-6,10 or -6,12 | - |
| 24. | 3908 90 | All goods | - |
| 25. | 3909 50 00 | Polyurethanes | - |
| 26. | 3919 90 | All goods | - |
| 27. | 4412 10 00 | Plywood of bamboo, consisting solely of sheets of wood, each ply not exceeding 6mm thickness | - |
| 27A. | 4412 39 | All goods | - |
| 28. | 7103 10 | Rubies, emeralds and sapphires, unset and imported uncut | - |
| 28A. | 7103 10 | All goods, other than the goods mentioned against S. No.28 | - |
| 29. | 7104 90 00 | All goods | - |
| 30. | 7105 10 00 | All goods | - |
| 31. | 7113 19 | All goods | - |
| 32. | 7201 50 | Alloy pig iron | - |
| 32A. | 7201 50 | Spiegeleisen | - |
| 33. | 7207 11 | All goods (other than seconds and defectives) | - |
| 34. | 7207 19 | All goods (other than seconds and defectives) | - |
| 35. | 7226 19 00 | All goods (other than seconds and defectives) | - |
| 36. | 7229 90 | All goods (other than wire of high speed steel) | - |

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| (1) | (2) | (3) | (4) |
|------|------------|---|-----|
| 37. | 7307 92 | Threaded elbows, bends and sleeves | - |
| 38. | 7320 20 00 | Helical springs | - |
| 39. | 7326 90 | All goods | - |
| 39A | 9620 00 00 | Monopods, bipods, tripods and similar made of iron and steel | - |
| 40. | 7601 10 | Aluminium, not alloyed | - |
| 41. | 7601 20 | Aluminium alloys | - |
| 42. | 8404 90 00 | All goods | - |
| 43. | 8409 91 | All goods | - |
| 44. | 8413 60 | All goods | - |
| 45. | 8413 81 | All goods | - |
| 46. | 8414 51 | Table, floor, wall, window, ceiling or roof fans, with a self-contained electric motor of an output not exceeding 125 W | - |
| 47. | 8414 59 | All goods | - |
| 48. | 8414 90 | All goods | - |
| 49. | 8415 10 | All goods | - |
| 49A | 84181090 | Compression-type combined refrigerator-freezers, fitted with separate external doors, household type | - |
| 50. | 8418 21 00 | All goods | - |
| 51. | 8419 90 | All goods | - |
| 51A. | 8486 90 | Parts of machinery, plant or laboratory equipment, whether or not electrically heated (excluding furnaces, ovens and other equipment of heading 8514), for the treatment of materials by a process involving a change of temperature such as heating, cooking , roasting, distilling, rectifying, sterilising, pasteurizing, steaming, drying, evaporating, vapourising, condensing or cooling, other than machinery or plant of a kind used for domestic purposes; instantaneous or storage water heaters, non-electric. | - |
| 52. | 8421 99 00 | All goods | - |
| 53. | 8423 90 | Weighing machine weights of all kinds; Parts of weighing machinery | - |
| 54. | 8425 49 00 | All goods | - |
| 55. | 8432 21 00 | Disc harrows | - |

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| (1) | (2) | (3) | (4) |
|------|--|--|-----|
| 56. | 8437 80 | All goods | - |
| 56A. | 8443 39 53 | Staplers (stapling machines) | - |
| 57. | 8448 20 00 | Parts and accessories of machines of heading 8444 or of their auxiliary machinery | - |
| 58. | 8448 33 | Spindles, spindle flyers, spinning rings and ring travellers | - |
| 59. | 8471 41 | All goods | - |
| 60. | 8471 90 00 | All goods | - |
| 61. | 8472 90 99 | All goods other than addressing machines and address plate embossing machines | - |
| 62. | 8477 51 00 | All goods | - |
| 63. | 8479 89 | All goods | - |
| 64. | 8479 90 | All goods | - |
| 65. | 8480 79 00 | All goods | - |
| 66. | 8481 80 | All goods | - |
| 67. | 8482 10 | Ball bearings | - |
| 68. | 8483 50 | Flywheels and pulleys, including pulley blocks | - |
| 69. | 8504 31 00 | All goods | - |
| 69A. | 8508 | Industrial Vacuum cleaners and parts thereof | - |
| 70. | 8512 20 | All goods | - |
| 71. | 8517 11 | Line telephone sets with cordless handsets | - |
| 72. | 8443 99 | Parts of goods falling under tariff item 8443 31 00 or 8443 32 00 | - |
| 73. | 8523 40 10 8523 40 20 8523 40 30 8523 40 60 | All goods | - |
| 73A. | 8523 41 10 | Unrecorded Compact Disc (audio), compact disc readable | - |
| 73B. | Omitted | | - |
| 74. | 8528 72 | All goods | - |
| 75. | 8529 10 | Aerials or antennae of a kind used with apparatus for radio-telephony and radio-telegraphy | - |
| 75A. | 8529 10 | All goods, other than the goods mentioned against S. No.75 | - |

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| (1) | (2) | (3) | (4) |
|------------|------------|------------------|------------|
| 76. | 8534 00 00 | Printed circuits | - |
| 77. | 8540 11 | All goods | - |
| 78. | 8708 40 00 | Gear boxes | - |
| 79. | 9032 89 | All goods | - |
| 80. | 9032 90 00 | All goods | - |
| 81. | 9102 11 00 | All goods | - |
| 82. | 9401 90 00 | All goods | - |

